HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-CM No. 23/2020 in PIL No. 07/2014

(Through Video Conferencing)

Dewakar Sharma and Another

.....Appellant (s)/Applicant (s)

Through:- Ms. Veenu Gupta, Advocate for petitioner in PIL No.7/2014 (On Video Conferencing from her

residence in Jammu).

V/s

State of J&K and others

....Respondent(s)

Through:- Mr. F.A Natnoo, AAG
(On Video Conferencing from his residence in Jammu).

HON'BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

(On Video Conference from High Court at Jammu)

ORDER 05.05.2020

On request, list on 27th of May, 2020.

(RAJNESH OSWAL) JUDGE (GITA MITTAL) CHIEF JUSTICE

Jammu 05.05.2020 Raj kumar